N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Division Bench headed by the **Hon'ble Shri Justice A.K. Menon** and the **Hon'ble Shri Justice N.R. Borkar** has issued the following directions in relation to the vacation assignment from 8th May, 2022 to 14th May, 2022 :

The Division Bench will be available for judicial work on 9th May, 11th May and 13th May, 2022. All urgent applications shall be made by praecipe. Urgent circulation will be granted on the basis of the urgency so disclosed.

Praecipes for circulation sought on 9th May, 2022 shall be filed by Saturday 7th May, 2022 after the proceedings are lodged mentioning therein the lodging number. Praecipes for circulation on 11th and 13th May, 2022 shall likewise be submitted on or before 9th and 11th May, 2022.

Copies of proceedings shall be served on the other side notifying the date on which the circulation is sought.

BY ORDER

Dated this 6th May 2022

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay.

Sd/-
(D.S. Deshmukh)
Registrar (Judl.-II)
High Court (A.S.), Bombay.